Sl. No.	Name of the Officer		Places of	Reasons for	
			From	To	Postings
I	Shri S. N. Sood	•	Okhla Ind. Estate Branch Janpath Branch	Janpath Branch Mayapuri Ind. Arca Branch	In exigencies of service. On appointment as Managr, CBC
2	Shri M. K. Jain	•	Asaf Ali Road Branch	Hamdard Dawa- khana Branch	In exigencies of service.
			Hamdard Dawa- khana Branch	Chandní Chowk Branch	Do.
3	Shri R. L. Goel	•	Shahdara Branch Parliament Street Branch	Parliament Street Branch Chandni Chowk Branch	In exigencies of service. Do.
4	Shri O. T. Bora	•	Asaf Ali Road Branch	Panchsheel Branch	On appointment as Manager.
			Panchsheel Branch	Bank Street Branch	Do.
5	Shri S. N. Zaveri	•	Regional Office Parliament Street Branch	Parliament Street Branch Malai Mandir Branch	On appoinment as Accountant. On appointment as Manager.
6	Shri Ř. K. Mittal	•	Asaf Ali Road Branch Bahadur Shah Zaffar M. Br.	Bahadur Shah Zaffar Marg Branch Ansari Road Branch	On appointment as Manager. Do.
7	Shri S. B. Gandhi	•	Shahdara Branch Chandni Chowk Branch	Chandni Chowk Branch Connaught Circus Branch	In exigencies of service. Do.
8	Shri M. G. Shab	•	Okhla Ind. Estate Branch Bahadur Shah Z.M. Branch	Bhadur Shah Zaffar Marg Br. Connaught Circus Branch	In exigencies of service. Do.
9	Shri K. S. Gill	•	Shahdara Branch Regional Office,	Regional Office Ind. Area Kota Branch	At his instance in exigencies of service.

'B' Officers posted with in Delhi to two or more Branches/Offices during the last two years (N.B. Postings within Delhi are not considered as transfers)

माउष्ट ग्राबू के विकास एवं सौन्दर्यीकरण की योजनां

4619. श्री विर्शराम फुल्वारिया : क्या पर्यटन झौर नलगर विमानन मंत्री यह बताने की क्रूपा करेंगे कि ।

(क) क्या सरकार ने माउण्ड द्याबू (राजस्यान) के जो कि पर्यटकों का विशेष म्राकर्षण स्थल है, विकास एवं सौन्दर्यीकरण की कोई सोजना तैयार की है; (ख) क्या भारतीय पर्यटन विकास निगम ने वहां देशी तथा विदेशी पर्यटकों के लिए ग्रावास सुविधाग्रों की व्यवस्था हेतु किसी बड़े होटल के निर्माण की कोई योजना बनायी है, यदि हां, तो इस योजना का कार्य कब तक पूरा हो जाने की सम्भावना है; ग्रीर

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(ग) यदि सरकार के पास ऐसी कोई योजना विचाराधीन नहीं है तो क्या कारण है कि सरकार के पात एक ऐसे पर्यटक स्थल के समुचित विकास की कोई योजना नहीं है जहां 141 Written Answers AGRAHAYANA 28, 1902 (SAKA) Written Answers 142

हर रोज भारी संज्या में पन आते. है?

पर्यटन झौर नागर विमानन मंह्री (भी झनन्त प्रसाद शर्ना): (क) जी, नहीं ।

(ख) ऐना कोई प्रस्ताव इस समय भारत पर्यटन विकास निगम के विचाराधीन नहीं है ।

(ग) ऐसा मुख्यतः संमाघनों पर प्रतिबंध तथा मन्य प्राथमिकताम्रों के कारण है ।

Appointment of Private Architects Surveyors by LJ.C.

4620. SHRIMATI KISHORI SINHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Life Insurance Corporation has appointed private Architects/Surveyors to supervise advance loan instalments to insurers who are granted loans under 'Own Your House' Scheme;

(b) whether any firms of Architects in Delhi have been appointed for this purpose;

(c) if so, their names;

(d) whether complaints have been received from the persons who have obtained loans under this scheme to build their house about the harassment by these firms of Architects in obtaining their loan instalments; and

(e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir. The Life Insurance Corporation of India has appointed architects and engineers, holding appropriate architectural/engineering degrees or equivalent qualifications, on its panel for carrying out valuation of properties. Loan instalments under 'Own Your Home' Scheme are disbursed by the LIC on the basis of the progress of construction as certified by the panel valuers of the Corporation.

(b) and (c). Yes, Sir. The following firms/individuals are on the LIC's panel at Delhi:___

- (1) M/s Anand Aptay and Jhabvala.
- (2) M/s Architect Associated
- (3) Shri P. Raisinghani
- (4) Shri Ramesh Chandra
- (5) Shri Sudhir Mehandru
- (6) Shri Arvind Mohan Deshraj
- (7) Shri Bharat Bhushan
- (8) Shri Ugam R. Mathur
- (9) Shri Rajinder Lal Sharma
- (10) Shri I. C. Mahajan
- (11) Shri C. R. Subramanian
- (12) Shri Ashok K. Sawhney
- (13) Shri H. L. Chawla
- (14) Smt. Madhavi Nawathe
- (15) Shri O. P. Aggarwala
- (16) Shri D. N. Kathuria
- (17) Shri Anand Prakash Saxena
- (18) Shri Charanjit S. Shah
- (19) Shri B. L. Chadha

(d) and (e). The Life Insurance Corporation of India has reported that in August, 1980, the Corporation received a complaint of harassment by one of the panel valuers in the submission of their report. The LIC subsequently stopped referring new cases to the aforesaid valuer.